

F. No. J-11017/21/2018-Judicial (Part-1)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 31<sup>st</sup> March, 2021

**ORDER**

With reference to this Department's earlier Order No. J-11017/5/2017-Judicial dated 15.11.2017 regarding engagement of Smt. Sushma, Advocate as Central Government Counsel for the High Court of Bombay, Bench at Nagpur, the President is pleased to extend the term of Smt. Sushma, Advocate as Central Government Counsel for the High Court of Bombay, Bench at Nagpur with effect from 15.11.2020 until further orders.

2. The terms & conditions of the engagement of aforesaid advocate as Central Govt. Counsel will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.



(R. S. Verma)  
Additional Secretary

**Copy for information to:-**

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
2. Shri Anil C. Singh, Additional Solicitor General of India, High Court of Bombay at Mumbai.
3. The In-charge, Branch Secretariat, Mumbai.
4. Shri Ulhas Manohar Aurangabadkar, Asst. SGI for the High Court of Bombay, Bench at Nagpur.
5. Shri Ajay Gajanan Talhar, Asst. SGI for the High Court of Bombay, Bench at Aurangabad.
6. Shri Pravin Nilkanth Faldessai, Asst. SGI for the High Court of Bombay, Bench at Goa.
7. The Registrar, Bombay High Court, at Mumbai.
8. Smt. Sushma, Central Govt. Counsel as above.
9. To upload one copy of this order on website of this Department i. e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' inside the link 'List of empanelled counsel' for information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in